NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.24/2016

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company		Ajit Ranjan Roy & OrsVersus-Arya Estate Management Pvt.Ltd. & Ors		
Garage	1 1			
Under Section		241/242		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1-	REETOBRETE	> KUMARMITEL	A-PU)	A
2.	PATITAPAR	SAN BISHWAL,	10 0 3 4.	6 P A / M
5-	KULDIP	Marica 14		and 12 3:11/
10	MyRatnanko	Daney, Barata harma, Advocat ne cloubey, Adv to FCS	(aw) R/1,2,8	fuhts
2-	mr. I N SI	nasma Advocat	ocate	73/1/1
3: U.	s. M. Comp	ts, FCS		
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7	. 1	v no le		31/1/

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 2, 3, 4, 6, 7, 8 and 12 is present.

Ld. Counsel for the respondents submits that an interim application is pending for consideration. However, the application was not listed today.

Let I.A. No. 194/2016 is also be listed along with the C.P. and adjourned to **14/03/2018** for hearing.

Sd

(Jinan K.R.) Member (J)